

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 15/RP/2014

Subject : Review of the order dated 22.2.2014 in Petition No. 184/TT/2011 wherein the transmission tariff of ATS of Pallatana Gas Based Power Project and the Bongaigaon Thermal Power Station in North Eastern Region for the tariff period from 1.4.2009 to 31.3.2014 was allowed.

Date of Hearing : 8.7.2014

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member

Petitioner : NTPC Ltd.

Respondents : Power Grid Corporation of India Ltd. (PGCIL) and 8 others

Parties present : Shri A. Basu Roy, NTPC
Ms. Suparna Srivastava, Advocate, PGCIL
Shri Prashant Sharma, PGCIL
Shri R. P. Padhi, PGCIL
Shri Jatinder Kumar, GMR

Record of Proceedings

The representative of the petitioner requested to adjourn the matter for two weeks. The learned counsel for the respondent did not have any objection in adjourning the matter.

2. The Commission directed to list the petition for hearing on 17.7.2014.

By order of the Commission

sd/-
(T. Rout)
Chief Legal

